

**THE HIGH COURT OF TRIPURA**  
**AGARTALA**

Dated, Agartala, the 2<sup>nd</sup> March, 2020

**NOTIFICATION**

The Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the System Officers under the eCourts Project, High Court of Tripura as follows:

**No.F.4(55)-HC/2018-20/4102**                      **Shri Suman Das**, System Officer, Unakoti Judicial District, Kailashahar is transferred and posted in the High Court of Tripura, Agartala in the existing vacancy.

**No.F.4(55)-HC/2018-20/4103**                      **Shri Bhupra Debbarma**, System Officer, North Tripura Judicial District, Dharmanagar is transferred and posted in the Unakoti Judicial District, Kailashahar vice Shri Suman Das transferred.

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(S. G. CHATTOPADHYAY)  
**REGISTRAR GENERAL**

No. F.4(55)-HC/2018-20/4104-35

Dated, Agartala, the 2<sup>nd</sup> March, 2020

**Copy to:-**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura.
4. The Accountant General, Tripura, Agartala.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa / South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahajala Judicial District, Sonamura.

7. The Judge, Family Court, Unakoti Judicial District, Kailashahar / Dhalai Judicial District, Ambassa.
8. The Registrar (Judicial), High Court of Tripura.
9. The Registrar (Admn. P & M), High Court of Tripura.
10. The Deputy Registrar (Judicial) cum CPC, High Court of Tripura.
11. The Chief Judicial Magistrate cum Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Unakoti Judicial District, Kailashahar.
12. Shri Bimal Kanti Biswas, Scientist-D, NIC, Tripura State Centre, Agartala.
13. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura.
- ✓ 14. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
15. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
16. **Shri Suman Das**, System Officer presently posted at the District & Sessions Judge's Court, Unakoti Judicial District, Kailashahar. He is directed to join his new assignment immediately after handing over his charge, if any, to Shri Bhupra Debbarma, System Officer.
17. **Shri Bhupra Debbarma**, System Officer presently posted on deputation at the Court of District & Sessions Judge, Unakoti Judicial District, Kailashahar. He is directed to take over the charge, if any, from Shri Suman Das, System Officer on joining of Shri Das.
18. Personal file of the employee concerned.
19. ORDER FILE.

  
2.3.2020  
**REGISTRAR GENERAL**